IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

CP/74(CH)2022

IN THE MATTER OF:
Jocund Foods Private Limited ... Appellant

Versus

Registrar of Companies, Punjab & Chandigarh ... Respondent

Under Section: 252(3), CA 2013

Order delivered on 19.04.2024

CORAM:
SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:
For the Petitioner : None.

For the Respondent : None.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, this matter is adjourned to 10.05.2024.

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)

April 19, 2024
Mamta